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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 28/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

M/s. Tushar Clothing Pvt. Ltd. & Anr.

V/s.

Mr. Ramesh D. Shah & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956 &
241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP 28/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 20.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)